

(b) whether the applications for DGMS approval on safety shoes have been pending for the last few years;

(c) if so, the details thereof; and

(d) the steps being taken to expedite approval of safety shoes being manufactured by Central Government Undertakings?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR):

(a) to (d) The information is being collected and will be laid on the Table of the House.

STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 27th July, 1993 to starred Question 271 regarding voluntary retirement by Defence Personnel

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): Mr. Chairman, Sir, I beg to lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 27th July, 1992 to Starred Question 271 regarding Voluntary retirement by Defence personnel.

[Placed in Library. See No. LT-3211/1992]

PAPERS LAID ON THE TABLE

I. Report and Accounts (1991-92) of the Hindustan Aeronautics Limited, Bangalore and related papers.

II. Report and Accounts (1991-92) of the Mazagon Dock Limited, Bombay and related papers.

III. Report and Accounts (1991-92) of the Goa Shipyard, Limited and related papers.

IV. Report and Accounts (1991-92) of the Garden Reach Shipbuilders and Engineers Limited, Calcutta and related papers.

V. Report and Accounts (1991-92) of the Mishra Dhatu Nigam Limited, Hyderabad and related papers.

VI. Report and Accounts (1991-92) of the Bharat Dynamics Limited, Hyderabad and related papers.

VII. Report and Accounts (1991-92) of the Bharat Earth Mover Limited, Bangalore and related papers.

VIII. Report and Accounts (1991-92) of the Bharat Electronics Limited, Bangalore and related papers.

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): Sir, I lay on the Table—

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

I. (a) Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3018/92]

II. (a) Annual Report and Accounts of the Mazagon Dock Limited, Bombay, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3017/92]

III. (a) Annual Report and Accounts of the Goa Shipyard Limited, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3016/92]

IV. (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3015/92]

V. (a) Eighteenth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1991-92, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3014/92]

VI. (a) Twenty-second Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on working of the above company [Placed in Library. See No. LT-3012/92]

VII. (a) Twenty-eighth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3011/92]

VIII. (a) Thirty-eighth Annual Report and Accounts of the Bharat Electronics Limited, Bangalore for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-3013/92]

I. Report and Accounts (1991-92) of the Institute for Defence Studies and Analysis, New Delhi and related papers.

II. Report (1991-92) of the Himalayan Mountaineering Institute, Darjiling and related papers.

III. Report and Accounts (1991-92) of the Nehru Institute of Mountaineering, Uttarkashi (U.P.) and related papers.

SHRI SHARAD PAWAR: Sir, I also lay a copy each (in English and Hindi) of the following papers:—

I. (a) Annual Report and Accounts of the Institute for Defence Studies and Analyses, New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3019/92]

II. (a) Annual Report of the Himalayan Mountaineering Institute, Darjeeling, for the year 1991-92.

(b) Annual Report of the Himalayan Mountaineering Institute, Darjeeling, for the year 1991-92, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute. [Placed in Library. See No. LT-2821/92]

III. (a) Annual Report of the Nehru Institute of Mountaineering, Uttarkashi (U.P.), for the year 1991-92.

(b) Annual Accounts of the Nehru Institute of Mountaineering, Uttarkashi (U.P.), for the year 1991-92 and the